

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.789 OF 1999.

DATE OF ORDER:27-5-1999.

BETWEEN:

M.Ravi Babu.Applicant

a n d

1. The Superintendent of Post Offices,
Tenali Division, Tenali-522 201.
 2. The Postmaster-General,
Vijayawada Region, Vijayawada-520 002.
 3. Shri P.Veera Reddy, Superintendent of Post
Offices, Tenali Division, Tenali-522 201.
 4. The Chief Postmaster-General,
A.P.Circle, Hyderabad-1.
-Respondents

COUNSEL FOR THE APPLICANT :: Mr.TVVS.Murthy

COUNSEL FOR THE RESPONDENTS :: Ms.Shama
Adm C-Gr.

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

A N D

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

: O R D E R :

ORAL ORDER(PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.TVVS.Murthy, learned Counsel for the
Applicant and Ms.Shama, learned Standing Counsel for
the Respondents.

-2-

2. The applicant in this OA is ^a LSG Postal Assistant, in Tenali Head Office. He is transferred by the impugned Transfer Order bearing Memo No.BI/II/99-2000, dated: 20-5-1999 (Annexure.A-I, page.11 to the OA), from Tenali to Nizampatnam Sub Office. His name stands at serial no.13 of the Transfer Order.
3. This he challenges in this OA.
4. The applicant has submitted a representation dated:21-5-1999, addressed to Respondent No.2, (Annexure. A-II, page.13 to the OA), which is yet to be disposed of. It is stated that none has been posted vice him. If so, the applicant should be retained in that post till the disposal of his representation dated:21-5-1999 by Respondent No.2.
5. With the above direction, the OA is disposed of at the admission stage itself. No costs.

The Registry to send a copy of the OA to the Respondent No.2 along with this Order.



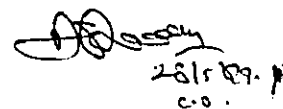
(R.RANGARAJAN)
MEMBER (ADMN)



(D.H.NASIR)
VICE CHAIRMAN

DATED: this the 27th day of May, 1999
dictated to stenographer in the Open Court

DSN



28/5/99
C.O.

cc by 28.5.99
A

1ST AND 2ND COURT

COPY TO:-

1. HON'J
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

✓ THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

✓ THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

✓ THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

✓ THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 27.5.99

ORDER / JUDGEMENT

MA./RA./CP No.

in
DA. No. 789/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

D.A. CLOSED.

DISPOSED OF WITH DIRECTION

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

केन्द्रीय प्रशासनिक आयोग
Central Administrative Tribunal
प्रेषण / DESPATCH

31 MAY 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH

8/6/99 Copy
along with a copy
of the order
R2